

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **25.04.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(CA)/127(CHE)/2023
Name of Petitioner : Marappan Sivasamy and Other
&
Name of Respondent : Vs
Shobikaa Impex Pvt Ltd & 22 Others
Section : Sec 59 of CA, 2013

ORDER

Present: Mr. R. Vidhyashankar, Ld. Counsel for Petitioner.
Mr. Arjun Suresh, Ld. Counsel for Respondent No. 2 to 23

Written submissions already filed, Respondents have given no objections.

Order reserved.

-sd-
[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-
[SANJIV JAIN]
MEMBER (JUDICIAL)